

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

103. C.P.(CAA)/19(MB)2024

IN

C.A.(CAA)/155(MB)2023

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)  
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **30.04.2024**

NAME OF THE PARTIES: Skystar Buildcon Private Limited.

**Appearance:**

For the Petitioner: CS, Harsh Ruparelia

For the RD: Mr. Gaurav Joshi, Company Prosecutor

SECTION 230-232 OF COMPANIES ACT, 2013

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**ORDER**

**HEARING THROUGH: VC AND PHYSICAL (HYBRID) MODE**

**C.P.(CAA)/19(MB)2024**

Heard the arguments.

Reserved for order/clarification.

Sd/-  
CHARANJEET SINGH GULATI  
Member (Technical)  
/RKS/

Sd/-  
LAKSHMI GURUNG  
Member (Judicial)